

S. No.	Projects Category	No. of Projects	Sanctioned Cost (Rs. In crore)
1	Sewerage Infrastructure	131	19742.00
2	Bioremediation	11	201.23
3	Modular STPs – Decentralized Treatment	1	410.00
4	Rural Sanitation	1	1426.26
5	Industrial Pollution Abatement	12	900.13
6	River Front Development	1	243.27
7	Ghats & Crematoria (old)	24	204.39
8	Ghat & Crematoria (New)	35	717.39
9	Ghat Cleaning	3	43.87
10	River Surface Cleaning	1	33.53
11	Biodiversity Conservation	6	33.42
12	Afforestation	16	236.56
13	Institutional Development	6	185.00
14	Project Implementation Support / Research projects	4	126.56
15	Composite Ecological Task Force	2	167.70
	Total	254	24672.00

The state wise breakup of the projects is as under:

Sr. No.	State	No. of Projects
1	Uttarakhand	47
2	Uttar Pradesh	69
3	Bihar	39
4	Jharkhand	10
5	West Bengal	50
6	Delhi	12
7	Haryana	2
8	Himachal Pradesh	1
9	Other institutional, research, rural sanitation projects applicable to all the states	24
	Total	254

Details of Memorandum of Understanding (MoU) signed so far are given in the **Annexure**.

(e) In order to ensure effective implementation and timely completion of projects, regular progress reviews are being held at different levels and the bottlenecks are resolved through continuous coordination with the state government at various levels, field visits and by regular monitoring. Further, following measures have been taken for timely completion of projects:

- i. Engagement of Project Management Consultants / Supervision Consultants.
- ii. Providing hand holding support to States in implementation of projects on new and evolving concepts such as “Hybrid Annuity Based Public-private partnership (PPP Mode)”, “One City – One Operator” etc.
- iii. Developed guidelines for preparation of Detailed Progress Reports (DPRs).

Cleaning of the river is a continuous process and efforts are being made to complete the projects by the year 2020.

ANNEXURE REFERRED TO IN REPLY TO PARTS (c) & (d) OF UNSTARRED QUESTION NO. 2725 TO BE ANSWERED IN LOK SABHA ON 27.12.2018 REGARDING “PROJECTS UNDER NAMAMI GANGE MISSION”.

1. Project: Environment literacy programme in 1438 Gram Panchayats located along the bank of river Ganga in Sakshar Bharat Districts.
Sanctioned Cost: Rs. 2.40 crore
Completion date: 31st December 2020
An Environment literacy program funded by NMCG is under implementation by Ministry of Human Resource Development, Department of Higher Education in 1438 Gram Panchayats in five Ganga river bank states.
2. Project: Involvement of Youth in Namami Gange Programme.
Sanctioned Cost: Rs 10.00 crore
Completion date: 10th August 2020
Nehru Yuva Kendra Sangathan (NYKS), Ministry of Youth Affairs & Sports has been assigned a project “Involvement of Youth in Namami Gange Programme” for 20 months.
3. Project: Rural sanitation programme in Ganga bank villages.
Rural Sanitation programme is being implemented by Ministry of Drinking Water & Sanitation for which NMCG has been sanctioned Rs.1020 cr. to MoDWS for the construction of Individual Household Latrine (IHHL), liquid waste management & afforestation in Ganga bank villages.
4. Project: Swachhta Action Plan (SAP), Namami Gange Clean Abhiyan.
Sanctioned cost: Rs.11.00 crore
Completion year –December, 2018
Ministry of Agriculture and Farmers Welfare released an amount of Rs.11.00 crore for organic farming to the States of Uttar Pradesh, Bihar, Uttarakhand and Jharkhand.
5. Project: Promotion, Conservation & plantation of medicinal plant under central sector scheme.
Sanctioned cost: Rs.3.30 crore
Completion year: upto 5 year.
Ministry of AYUSH has sanctioned amount of Rs.30.80 crore for Namami Gange Program for the project of Uttarakhand, Uttar Pradesh, Bihar and West Bengal.

In addition to above NMCG has entered into Memorandum of Understanding with following participating Central Ministries to work in close coordination for ensuring better synergy in the task of pollution abatement and Ganga rejuvenation.

- 1) Ministry of Railways
- 2) Ministry of Shipping
- 3) Ministry of Rural Development (MoRD)
- 4) Ministry of Tourism
- 5) Ministry of Petroleum and Natural Gas (IOCL)
- 6) Ministry of Skill Development and Entrepreneurship